NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1165/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

NAC Infrastructure Equipment Limited

DBM Geotechnics & Constructions Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

ORDER

CP No.1165/ I&BP/NCLT/MB/MAH/2017

Reserved for Orders on 26.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)